

(d) the specific action taken to expedite the sanction and the results thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b). Teacher Fellowships are sanctioned by the UGC to colleges in the Sixth Plan as part of development assistance to them. Colleges which are recognised under Section 2(f) of the UGC Act, and declared fit, where necessary, to receive assistance, and which also fulfil the conditions of eligibility for development grants are sanctioned these fellowships. According to the Commission, there have been no cases of inordinate delay in sanctioning these fellowships provided all the requirements mentioned above were satisfied.

(c) According to the Commission, no such proposals from Orissa are pending at present.

(d) Does not arise.

Sale of Blood

*453. SHRI K. MALLANNA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have permitted the sale of human blood through Blood Banks in the country ;

(b) if so, whether any guidelines have been laid down for the maintenance of purity of the blood sold and check on it ; and

(c) whether there is any restriction on the amount to be paid to blood donors and the amount charged from the patients ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b). Functioning of Blood Banks is regulated by the Drugs and Cosmetics Act and Rules. All Blood Banks are required to obtain a licence in Form 28 of the Drugs and Cosmetics Rules under which they are required to test and maintain the quality of blood as laid down under the Indian

Pharmacopaeia.

(c) No, Sir. Government are not in favour of encouraging commercialisation in the field of Blood Banking.

Setting up of new paper manufacturing Units

*454. SHRI RAM VILAS PASWAN : SHRI M. RAM GOPAL REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Hindustan Paper Corporation has formulated any plan to set up new paper manufacturing mills in the country on the Turnkey basis ;

(b) if so, names of places where such mills are likely to be set up during 1984-85 and 1985-86 ;

(c) funds allocated for the purchase ; and

(d) production capacity of each mill ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) and (b). The Hindustan Paper Corporation have formulated plans for setting up paper/newsprint mills in Arunachal Pradesh, Uttar Pradesh, and Bihar. These projects are, however, not likely to be taken up before the Seventh Plan.

(c) No investment decision has yet been taken in respect of the projects.

(d) The installed capacity envisaged for the projects is as follows :—

| Name of Project | Installed capacity (tonnes/year) |
|-------------------|----------------------------------|
| Arunachal Pradesh | 33,000 |
| Uttar Pradesh | 80,000 |
| Bihar | 80,000 |